

From

The Principal District & Sessions Judge (HQs),  
Delhi.

To

The Registrar General,  
Delhi High Court,  
New Delhi.

No. F.5(1)/2025/ 1658

Dated, Delhi the \_\_\_\_\_

Sub : Regarding direct recruitment to Delhi Higher Judicial Service.

Sir,

With reference to letter No. 5189/D-2/Gaz/DHC/2025 dated 15.09.2025, and in continuation to office letter no. F.5(1)/2025/ 1657 dated 16.09.2025 on the subject cited above, it is informed that the following newly appointed Officers of Delhi Higher Judicial Service have appeared before me and they have been administered the requisite Oath of allegiance to the Constitution of India :

1. Ms. Tavleen Kaur Mohi
2. Sh. Honey

Their Oath of allegiance to the Constitution of India, alongwith joining reports are enclosed herewith .

Yours faithfully,

(Virender Kumar Bansal)

Principal District & Sessions Judge (HQs),  
Delhi

Encl. As above

F.5(1)/2025/ 67867 - 67892

Dated, Delhi the \_\_\_\_\_

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi along with copy of joining report of the above mentioned Judicial Officers.
3. The Account officer, Accounts Branch, Central District, THC, Delhi along with copy of joining report of the above mentioned Judicial Officers.
4. The Officers concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka, Sector-14, New Delhi for mandatory training.
5. The Administrative Civil Judge, Central District, THC, Delhi.
6. The Sr.AO(J)/ AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.
7. The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rohini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.

Principal District & Sessions Judge (HQs),  
Delhi